

18

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 6/4/2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : CA/93/IB/2018  
PETITION NUMBER : CP/540/IB/2017  
NAME OF THE PETITIONER(S) : KotakMahindra Bank Ltd  
NAME OF THE RESPONDENT(S) : Lakshmi Vilas Bank Ltd & 3  
UNDER SECTION : 47**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

V. Kamalakumar

For Petitioner/coe

Kamala ll  
MS 593/93  
I

K. Manoj Neen

**ORDER**

Counsels representing both the parties are present. They prayed for time to make submissions. Time is enlarged at request. Put up on 10.04.2018.

-st-

(S VIJAYARAGHAVAN)  
Member (Technical)

-st-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)